(b) if so, the number of cases* State-wise, during 1978-79 ai:d 1979-80 where these scholarships were not awarded due to the income limit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) No record of such cases ig maintained by the Government.

Bomb Explosion in Moradabad

2687. SHRI ARVIND GANESH KULKARNI:

SHRI NARASINGHA PRASAD NANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was a bomb explosion in Moradabad in September-October, 1980; and

(b) if so, the number of casualties and the steps Government propose to take to establish peace and harmony among various communities, minorities and police personnel⁹

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA); (a) and (b) The information is awaited from the State Government of Uttar Pradesh and will be laid on the Table of the House on receipt.

Lawlessness in Universities

2688-. SHRI NARASINGHA PRASAD NANDA:

> SHRI PRAKASH MEHRO-TRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the increasing lawlessness among students of Universities and colleges | in various parts of the country; (b) what are the main demands of students in each State where they are agitating;

(c) whether it is a fact that police often had to resort to lathi-charge and firing, if so, the number of students killed and injured as a result thereof; and

(d) the action Government propose to take to ensure calm and peace in educational institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) Information is being collected and would be laid on the Table of the House.

Deaths due to consumption of Illicit Liquor

2689. SHRI NARASINGHA PRASAD NANDA: Will trie Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently there hfive been a number of deaths due to illicit liquor consumption;

(b) if so, the number of persons who died in each Union territory due to connumption of illicit liquor so far during 1980 to-date; and

(c) the reaction of Government thereto and what steps Government propose to take to stop sale of illicit liquor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA); (a) and (b) The requisite information is being collected and on receipt of the same a statement will be laid on the Table of the House.

(c) The State Governments are being advised to take more effective steps through their law enforcement agencies to check manufacture of illicit liquor and its trafficking.